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RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration O.A. No.532 of 1987

Ashok Gurtu Applicant

Versus

Union of India & Others Respondents.

Connected with

Registration O.A. No.718 of 1986

Ashok Gurtu Applicant

Versus

Union of India & Others Respondents.

Connected with

Registration O.A. No.129 of 1987

Ashok Gurtu Applicant

Versus

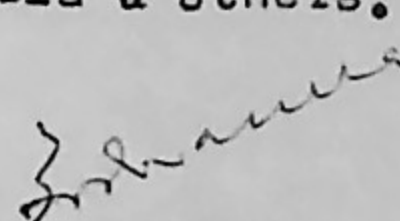
Union of India & Others Respondents.

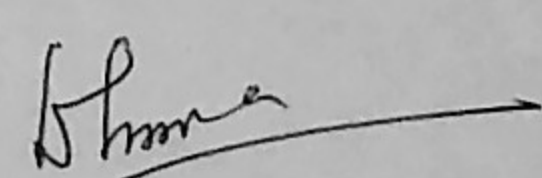
Hon.D.S.Misra, A.M.

Hon.G.S.Sharma,J.M.

(By Hon.D.S.Misra, A.M.)

For judgement see our judgement of date
passed in O.A. No.718 of 1986 Ashok Gurtu Versus
Union of India & Others.


Member(J)


Member (A)

Dated the 11⁻¹¹ Jan., 1989

RKM